GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2477
TO BE ANSWERED ON 02nd JANUARY, 2018

AVAILING AADHAAR

2477.   SHRI SUNIL KUMAR MONDAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a)   whether any strategy has been made to provide Aadhaar Card to every citizen;

(b)   if so, the details thereof;

(c)   if not, the reasons therefor;

(d)   whether any plan has been made under which Aadhaar Card is to be linked with Ration Card compulsorily;

(e)   if so, the details thereof; and

(f)   if not, the reasons therefor?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (f):   The Department has issued a Notification S.O. 371[E] dated 8/2/17 [as amended from time to time] which has inter-alia provisions for linking of Aadhaar numbers of eligible beneficiaries under NFSA with their Ration Cards. However, as per provisions of said Notification, the eligible beneficiaries under NFSA, 2013 who do not possess Aadhaar number, are required to make application for Aadhaar enrolment by giving their name, address, mobile number with Ration Card number and other details with their fair price shop owners or through the web portal provided for the purpose by State/UT.

The said notification further provides that benefits under NFSA cannot be denied by State/UT Governments for the only reasons that eligible beneficiaries do not possess Aadhaar. Till the Aadhaar number is assigned to a beneficiary, entitlements under NFSA shall be given to such individuals on production of his/her Ration Card and either Aadhaar Enrolment ID slip or copy of his/her request made to State Government for Aadhaar Enrolment along with any of the 8 documents listed in the said notification.

Presently, at the national level about 81.75% of ration cards under NFSA have been seeded with Aadhaar numbers of beneficiaries.

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